

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. Rao
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SUDHA SRIDHARAN
FOR
ANIRUDH KRISHNAN

Petitioner
(counsel for)

R/L
R/L

2. M. Jayashree
for
Mahesh A Associates.

(counsel for R₁ & R₃)

Jayashree

ORDER

Counsel for petitioner present. Counsel for respondent in CP 48/2012. ^{present-} Counsel for petitioner stated that both matters are connected and the memo filed by her in the matter of TCP 97 of 2016 may also be taken on record for deciding the next course of action. Put up on **05.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)